

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

(LD-VC No.15/2020) CRIMINAL APPLICATION (ABA) NO. OF 2020
(Shaikh Ismail s/o. Shaikh Ibrahim and another .vs. State)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

CORAM : M. G. GIRATKAR, J.

DATE : 30.4.2020.

Heard Mr.N.R.Tekade, learned Counsel
for the applicants.

Issue notice.

Mr.I.J.Damle, learned Additional Public
Prosecutor waives service for respondent/State
and seeks time to file reply. Time is granted.

Looking to the allegations made, the
applicants are not entitled for interim protection.
Hence, the request is rejected.

List the matter after one week.

JUDGE